

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.112
CP(IB) 587 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Shrimali Industries Pvt Ltd
V/s
KRN Alloys Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 06/03/2023

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Operational Creditor : Mr. Saurabh Soparkar, Ld. Sr. Adv. a.w. Mr.
Monaal Davawala, Ld. Adv.
For the Corporate Debtor : Ms. Manila Poonia, Ld. Adv.

ORDER

The pleadings are complete.

The matter stands adjourned to 24.04.2023

-SD-

**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B. GOSAVI
MEMBER (JUDICIAL)**